NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBER-JU	DICIAL
APPLICATION NUMBER	: CA/69/IB/2017	
PETITION NUMBER	: CP/468/IB/2017P	
NAME OF THE APPLICANT	: G.V.RAVIKUMAR (RP) IN THE MATTER OF THIRUPUR SURYA HITECH APPARELS PVT LTD	
UNDER SECTION	: 33(2)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
R SUBJE AMANIC	An Count for App) I can	Rahonan
. E. ONDPRAKASH (Sewid Counsel) Mg. J.ND-KARTHIK.	Counsel fol financial Cuesdition	V. No. to delete
3. Rohan Rajaseka	Coins el for Directors	

CA/69/IB/2017

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ORDER

In relation to CA/69/IB/2017 filed in CP/468/IB/2017, Counsel for RP present along with the RP. Counsel for Financial Creditor present. Counsel for suspended Directors also present. This Application has been filed by the RP under section 33 (2) for liquidation of the Corporate Debtor. The base of the Application is the resolution that came to be passed by CoC on 08.12.2017. Heard and reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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